

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3583**

TO BE ANSWERED ON MONDAY, JULY 15, 2019

'FINANCIAL ASSISTANCE BY WORLD BANK'

3583. SHRI TAPIR GAO:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is taking any steps to nullify the objections of China against providing financial assistance by the World Bank to Arunachal Pradesh;
- (b) if so, the steps taken so far in this regard; and
- (c) if not, whether the Government is taking any step to provide alternative financial assistance to Arunachal Pradesh for development projects in lieu of World Bank financial assistance and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)**

(a) to (c): There is no state-specific project with the financial assistance of World Bank being implemented in Arunachal Pradesh. Therefore, the issue of taking any steps to nullify the objections of China against providing financial assistance by the World Bank to Arunachal Pradesh does not arise. However, the developmental activity in the state of Arunachal Pradesh is a continuous process with the respective Ministry/Department, through mobilization of domestic financing.